

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.08.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

12.15 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Kanthi Narahari, Member (Technical)

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 208/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran – R2

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By the order of Hon'ble Member (J)

(Chennai Bench)